

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 54

IA No. 1405/22

And

CP(IB) No. 24/Chd/Hry/2021

Under Section 95 & 99 IBC 2016

In the matter of:

Small Industries Development Bank of India

Petitioner

Vs

Smt. Nanki Singh W/o Sh. Amitabh Jhingan

...Respondent

Present: None for the petitioner.

Mr. Ankur Pandey, proxy counsel for Mr. Manuj Nagrath, Advocate for the respondent.

Let the matter be listed before the Regular Bench on 07.12.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 26, 2023
Mukta